

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 77**

Dated Guwahati, the 11<sup>th</sup> December, 2013

**Hon'ble the Gauhati High Court has been pleased to order that the Courts shall start functioning from the New High Court Building of the Gauhati High Court w.e.f. 16<sup>th</sup> December, 2013 (Monday).**

By Order,

Sd/- R. Duarah  
**REGISTRAR (ADMN.)**  
**Gauhati High Court, Guwahati**

Memo No. HC. III – 22 /2011/ 5223-51 /G dated 11<sup>th</sup> December, 2013.

**Copy for information to:-**

- 1) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 2) The Director General of Police, Assam, Police Hd. Qtr., Ulubari, Guwahati-7
- 3) The Advocate General, Assam/Nagaland/Arunachal Pradesh/Mizoram
- 4) The L.R. & Secretary, to the Govt. of Assam Judicial Department, Dispur
- 5) The Commissioner & Secretary to the Govt. Of Assam, PWD, Dispur, Guwahati.
- 6) The District & Sessions Judges, \_\_\_\_\_, Assam
- 7) The Deputy Commissioner, Kamrup(Metro), Guwahati
- 8) The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 9) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Itanagar. He is requested to intimate the District & Sessions Judges under the jurisdiction of respective Benches.
- 10) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 11) The Registrar General, High Court of \_\_\_\_\_
- 12) The SSP, City Police, Guwahati.
- 13) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 14) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 15) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 16) The President/ Secretary, All Assam Lawyers' Association, Guwahati.
- 17) The Senior Govt. Advocate, Assam/Nagaland/Arunachal Pradesh/Mizoram
- 18) The Secretary General, Gauhati High Court Bar Association, Guwahati.
- 19) The General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 20) The Secretary, High Court Bar Association, Kohima Bench, Kohima/Aizwal Bench, Aizwal/ Itanagar Bench, Itanagar.
- 21) The Standing Counsels of Gauhati High Court, Guwahati.
- 22) The P. S. to Hon'ble Director, Judicial Academy, Assam.
- 23) The Director Law Research Institute, Gauhati High Court, Guwahati
- 24) The P.S. to Hon'ble Mr./Mrs./Dr.(Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati
- 25) The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
- 26) The System Analyst, Gauhati High Court, Guwahati. He is to upload this notification in the website of Gauhati High Court.
- 27) Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 28) The Court Officer, Gauhati High Court, Guwahati.
- 29) The Chief Security Officer, Gauhati High Court, Guwahati

  
**REGISTRAR (ADMN.)**

11-12-13